Regarding restoration of Registered Post Services in the country-laid

SHRI D. M. KATHIR ANAND (VELLORE): I would like to draw the attention of the Government to the serious difficulties faced by rural citizens in my Vellore Parliamentary Constituency due to disruption in Registered Post services following the rollout of the Advanced Postal Technology 2.0 software platform in early August 2025. While the Department of Posts announced resolution of technical slowness by 05 August 2025, several rural post offices in Vellore Parliament continue to face booking delays, inconveniencing farmers, students, self-help groups, and pensioners. Further, reports indicate that Registered Post will be merged with Speed Post for domestic mail from 01 September 2025. Presently, the Registered Post base fee is approximately ₹29.50 for a light letter, whereas Speed Post costs ₹41 for up to 50 grams, implying a 20 to 25 percent increase. This would impose a significant financial burden on rural users, with an estimated additional cost of ₹9.6 lakh annually in my constituency alone. I urge the Government to ensure immediate restoration of full Registered Post services, issue a public clarification on the merger with a concessional tariff for rural areas, and publish a legal equivalence order recognising Speed Post with Proof of Delivery as valid wherever Registered Post Acknowledgement Due is mandated.